Annexure 6

Name of the corporate debtor: WAY AUTOMOTIVES PRIVATE LIMITED: Date of commencement of CIRP: 06/06/2022; List of creditors as on: 28/06/2022

List of operational creditors (Employees)

(Amount in □)

Sl. No	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
		NIL												

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IBBI/IPA-002/IP-N00024/2016-17/10051
INSOLVENCY PROFESSIONAL